in the mills controlled by the National Textile Corporation during the period from the Ist April to the 31st October, 1978 and during the corresponding period in 1977; and

(b) what are the reasons for the shortfall in the production of cloth » during the current year and what measures Government have taken to

improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) The quantity of controlled colth produced by the NTC mills during the relevant period is as under:

(in million sq. meters) QUANTITY

April-October, 77	20.50
April-September 7	8 44-33
~ •	(Production figures of controlled cloth for October, 78 are under compilation)

The varieties of controlled colth produced by NTC mills vary from mill to mill and also from period to period, during the year and hence the value.

(b) In view of reply to part (a) above the question does not arise.

## Community fine system for Communal Disturbances

711. SHRI SHIVA CHANDRA JHA:

SHRI LADLI MOHAN NIGAM':

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government are planning to enforce community file system in the communally disturbed areas; and

(b) if so, when and what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) Under the Police Act, 1861, which is applicable to almost all the States, a State Government can declare any area within the State as a disturbed area, station additional Police in such a specified area and recover the cost of such additional force from the inhabitants of that area. There are also legal provisions in several States for imposition of collective fines under similar circumstances. Action under these provisions can be taken by State Governments in cases of major communal disturbances.

## Rupees one Hundred Crore Plan for Modernisation of Police Establishment

712. SHRI KRISHNA CHANDRA PANT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Government have prepared a Rs. IOO crore five year plan for the modernisation of Police establishment with a view to improving the effi ciency of police service to the general public; and

(b) if so, what are the details of the plan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) The Study Group appointed by the Ministry of Home Affairs had submitted a Report recommending an outlay of Rs. 106.81 crores (nonrecurring) for periods ranging from 5 to 8 years for modernisation and imporving the efficiency of police services. The Study Group had also recommended an outlay of Rs. 149.73 lakhs a<sub>s</sub> recurring expenditure. A statement giving details of these outlays is appended.